

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).9324/2014

K K AGARWAL

Appellant(s)

VERSUS

HOUSING COMMISSIONER & ANR.

Respondent(s)

[ONLY IA NO. 259192/24 IS LISTED UNDER THIS ITEM]
IA No. 259192/2024 - EARLY HEARING APPLICATION

Date : 04-05-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) Mr. Meenesh Dubey, Adv.
Mr. Mohammad Maroof, Adv.
For M/s Dubey & Chandra Law Chambers, AOR

For Respondent(s) Mr. Vishwajit Singh, Sr. Adv.
Mr. Abhishek Kumar Singh, AOR
Mr. Pankaj Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No.259192/2024

1. List the appeal for hearing in the week commencing 16.11.2026 before an appropriate Bench.
2. I.A. No.259192/2024 stands disposed of accordingly.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR